



\$~67

**%** 

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 474/2022 & CAV 382/2022, 1.A. 19467/2022, I.A. 19468/2022, I.A. 19469/2022, I.A. 3679/2023

MUNICIPAL CORPORATION OF DELHI

Through:

Through:

versus

MR. SUMIT SINGLA

....Respondent

Through: Mr. Jayant Mehta, Sr. Adv. with Ms.

Aastha Mehta, Ms. Ayushi Kumar, Ms. Prerna Mohapatra, Ms. Prina

Sharma, Advs.

CORAM:
HON'BLE MR. JUSTICE JASMEET SINGH
ORDER
28.10.2024

List on 18.01.2025

JASMEET SINGH, J

**OCTOBER 24, 2024** 

Click here to check corrigendum, if any